

(b) 8,177.

(c) The exact number of persons to be appointed on the result of this examination is being worked out.

(d) In about two months after the result of the examination is made available by the Union Public Service Commission.

\*441. [The questioner (Shri S. C. Karayalar) was absent. For answer, vide cols. 3006 infra.]

\*442. [The questioner (Shri Deokinandan Narayan) was absent. For answer, vide cols. 3006-07 infra.]

MR. CHAIRMAN: The question hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### PROMOTION OF JUNIOR COMMISSIONED OFFICERS TO COMMISSIONED RANKS IN THE ARMY

\*416. SHRI N. RAMKRISHNA IYER: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any opening for the promotion of Junior Commissioned Officers to Commissioned ranks in the Army; and

(b) if so, what is the proportion of such promotion to direct recruitment?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMALAH): (a) There are openings for the Junior Commissioned Officers to enter the Commissioned Ranks in the Army, though not by way of promotion.

(b) The question of any proportion of promotion to direct recruitment does not arise, as there is no promotion. But 10 per cent. of the annual vacancies in the Military College are reserved for the serving soldiers, including Junior Commissioned Officers, of the Regular and Territorial Army. Suitable Junior Commissioned

Officers are also granted Permanent Regular Commissions in the Special List of Officers.

##### STATE EDUCATION BILL OF THE KERALA STATE

\*441. SHRI S. C. KARAYALAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Kerala sought for the advice of the Government of India in regard to the various provisions contained in the State Education Bill before its introduction in the Kerala Legislative Assembly; and

(b) if so, whether Government have given any advice to that State Government?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b). The Government of Kerala consulted the Government of India on the provisions of the draft Kerala Education Bill and the views of the Government of India were communicated to them.

##### EVENING COLLEGES IN DELHI

\*442. SHRI DEOKINANDAN NARAYAN: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:

(a) how many evening colleges are working in Delhi at present;

(b) whether they are all arts colleges; and

(c) whether Government propose to open any more evening colleges in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): (a) One.

(b) Yes, Sir.

(c) An Enquiry Committee appointed by the Government of India to consider the question of the Punjab University (Camp) College, New